

RADIUS ESTATE PROJECTS PVT. LTD. (CIN U45201MH2014PTC258381) (Formerly known as Vishwaroop Realtors Private Limited)

CORPORATE INSOLVENCY RESOLUTION PROCESS (Since 6-9-2021)

Secured financial creditors (other than financial creditors belonging to any class of creditors) - Position as on 28-03-2022													
Reference	Sl.No.	Name of Creditor/ Home Buyer	Date of claim Received	Amount of claims received	Amount of claims admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether related party?	% Voting Share in COC	Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification
C-0001		SBICAP Trustee Company Limited (Acting on behalf of debenture Holder 1)	24-09-21	322,186,122.00	276,698,061.00	sec	276,698,061.00	-	NO	1.05	-	45,488,061.00	-
C-0002 (A)	2	DHFL	25-09-21	15,733,349,532.00	15,733,349,532.00	sec	15,733,349,532.00	-	NO	59.87	-	-	-
C-0073	3	Surksha Realty Limited	28-10-21	4,300,800,000.00	983,538,914.00	Sec	983,538,914.00	-	NO	3.74	-	-	3,317,261,086.00
C-0085	4	Vistra ITCL (India) Limited	02-12-21	8,740,327,404.00	-	Sec	-	-	NO	-	-	-	8,740,327,404.00
C-0089	5	Krishna Enterprise	12-01-21	362,743,537.00	-	Sec	-	-	NO	-	-	362,743,537.00	-
		TOTAL		29,459,406,595.00	16,993,586,507.00					64.67	-	408,231,598.00	12,057,588,490.00

Vithal M. Dahake

Interim Resolution Professional, Radius Estate Projects Private Limited

Regn. No: IBBI/PA-003/IP-N000117/2017-2018/11296